

**GOVERNANCE OF UNIVERSITIES AND COLLEGES**

751. SHRI R.P. KHAITAN : Will the Minister of EDUCATION AND SOCIAL WELFARE/

शिक्षा और समाज कल्याण मंत्री  
be pleased to state:

(a) whether the committee set up by the University Grants Commission on the governance of Universities and Colleges has submitted its report;

(b) if so, the details thereof;

(c) if the reply to part (a) above be in the negative whether the said committee has submitted any interim report; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण

मंत्रालय में उपमंत्री (PROF. D.P. YADAV):

(a) No, Sir. Part I of the report on governance of universities is likely to be submitted to the University Grants Commission by June 15, 1971.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

**CENTRAL STAFF CENSUS**

752. DR. Z.A. AHMAD:  
SHRI BHUPESH GUPTA :

Will the Minister of FINANCE/वित्त मंत्री  
be pleased to state :

(a) whether the Central staff census report for 1968-69 has revealed that more than half of the Central Government employees numbering 28,07,400 draw a basic salary of less than Rs. 100 per month; and

(b) if so, whether Government propose to raise the basic salary of these employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/वित्त मंत्रालय में राज्य मंत्री (SHRI K. R. GANESH) : (a)

Yes, Sir.

(b) The question of revision of the existing salary structure of all Central Government employees including those drawing a basic pay of less than Rs. 100 per month is already before the Third Pay Commission. The recommendations of the Pay Commission will have to be awaited.

**UNIVERSITY EDUCATION**

753. SHRI S. A. KHAJA MOHIDEEN : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state:

(a) whether Government propose to set up a high level committee to examine the deteriorating standard of University education;

(b) if so, the details thereof ; and

(c) if not, what other steps Government propose to take in this regard? -

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (PROF. D. P. YADAV) :

(a) No, Sir. The Education Commission (1964-66) has already studied in a very comprehensive way the position with regard to all levels of education, including University education in the country.

(b) Does not arise.

(c) The University Grants Commission, within the limited resources available with it, is making earnest efforts to improve the quality and content of higher education in accordance with its statutory responsibility. Some of the important programmes under taken by the Commission in this regard are:

(i) Development of libraries, laboratories, teaching and research facilities in universities;

(ii) Centres of Advanced Study;

(iii) Summer Institutes, Seminars, etc.

(iv) Modernisation of syllabi ;

(v) Examination reforms;

(vi) Scholarships and fellowships;

- (vii) Travel grants to teachers and scholars;
- (viii) Utilisation of services of retired teachers;
- (ix) Construction of hostels and staff quarters; and
- (x) Students welfare programmes like establishment of Text book Centres in residential areas, establishment of Health Centres in colleges, establishment and development of college Book Banks, provision of physical amenities, students' aid fund, grants to colleges for students clubs/societies formed on functional basis and travel grants to students for specific purposes etc.

#### WITHDRAWAL OF P.L. 480 FUNDS

754. SHRI B.C. PATTANAYAK:  
CHAUDHARY A. MOHAMMAD:

Will the Minister of FINANCE  
वित्त मंत्री be pleased to state:

(a) the details of the withdrawals from the PL. 480 funds made by the US Embassy in India in connection with the expenditure of US Embassy in Nepal during the months of December, 1970 to February, 1971; and

(b) what were the figures of withdrawals from the PL 480 funds for the corresponding period in the previous year?

The MINISTER OF FINANCE, वित्त मंत्री : (SHRI Y. B. CHAVAN): (a) and (b) Presumably the Honourable Members have in mind the use of PL.480 funds, *inter alia*, for aid to Nepal. The amount withdrawn during December 1970 to February 1971 was Rs. 1.50crores. The amount withdrawn during the corresponding period of the previous year was also Rs. 1.50 crores.

#### NATIONALISATION OF FOREIGN BANKS

755. DR. Z.A. AHMAD:  
SHRI BALACHANDRA  
MENON:  
SHRI BHUPESH GUPTA:

Will the Minister of FINANCE/  
वित्त मंत्री be pleased to state:

(a) whether the question of nationalising the foreign banks in the country has been considered by Government; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF FINANCE/ वित्त मंत्री (SHRI Y. B. CHAVAN): The policy of the Government with regard to nationalisation of foreign banks has been stated in Parliament on a number of occasions. The position of the Government remains unchanged.

#### LOANS TO SMALL INDUSTRIALISTS IN TAMIL-NADU BY NATIONALISED BANKS

756. SHRI S.A. KHAJA MOHIDEEN:  
Will the Minister of FINANCE/  
वित्त

मंत्री : be pleased to state:

(a) the total amount of loans extended to small industrialists, doctors, engineers, students, farmers and taxi drivers, category-wise, in the State of Tamil Nadu by the nationalised banks since nationalisation; and

(b) the amount of loans proposed to be extended to these categories during the current year?

THE MINISTER OF FINANCE/ वित्त मंत्री (SHRI Y.B. CHAVAN): (a) Loans extended by nationalised banks to small scale industries, agriculture (direct finance) and road transport operators in Tamil-nadu are given below:

*Advances of Nationalised banks upto the end of December 1970*

	No. of borrowal accounts	Amount outstand- ing in Rs. Lakhs
Agriculture (Direct Finance)	150105	196416
Road Transport	1257	230.29
Small Scale Industries*	9709	2235.91

\* Includes advances to industrial estates also.